

Annexure -4

Name of Corporate Debtor: **Vikas Procon Private Limited**; Date of Commencement of CIRP: **19.04.2023**; List of Creditors as on: **28.09.2023****List of Unsecured Financial Creditors (Other than financial creditors belonging to any class of creditor)**

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Shivam Fashion	05-05-23	8,056,879.00	1,441,000.00	Unsecured	-	No	5.97%	-	-	0.00	6,615,879.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
2	Shivam Embroidery	05-05-23	8,732,324.00	1,350,000.00	Unsecured	-	No	5.60%	-	-	572,648.00	6,809,676.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
3	Equilateral Enterprises	05-05-23	16,480,812.00	4,900,000.00	Unsecured	-	No	20.31%	-	-	0.00	11,580,812.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
4	Dhirubhai Anandbhai Viradiya	05-05-23	2,550,349.00	400,000.00	Unsecured	-	No	1.66%	-	-	0.00	2,150,349.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
5	Mehul Vinodbhai Jagani	05-05-23	4,861,153.00	1,200,000.00	Unsecured	-	No	4.97%	-	-	0.00	3,661,153.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
6	Shivam Tex	05-05-23	11,584,362.00	1,600,000.00	Unsecured	-	No	6.63%	-	-	0.00	9,984,362.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.

7	Devshibhai Veljibhai Bhakhar	05-05-23	4,613,732.00	800,000.00	Unsecured	-	No	3.32%	-	-	0.00	3,813,732.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
8	Gaurang Desai	13-06-23	1,656,000.00	0.00	Unsecured	-	No	0.00%	-	-	1,656,000.00	0.00	
9	Maheshbhai Fulabhai Hirpara (Prop:Khushi Fashion)	09-06-23	761,146.00	0.00	Unsecured	-	No	0.00%	-	-	761,146.00	0.00	
10	Saroj Jhanwar	09-06-23	3,096,000.00	0.00	Unsecured	-	No	0.00%	-	-	3,096,000.00	0.00	
11	Lali Prasad Jhanwar	09-06-23	860,000.00	0.00	Unsecured	-	No	0.00%	-	-	860,000.00	0.00	
12	Shashikant Rameshbhai Mangroliya	09-06-23	920,000.00	0.00	Unsecured	-	No	0.00%	-	-	920,000.00	0.00	
13	Jignesh Bharatbhai Bhandari	09-06-23	1,314,080.00	0.00	Unsecured	-	No	0.00%	-	-	1,314,080.00	0.00	
14	Nirmala K Agrawal	11-06-23	1,104,000.00	0.00	Unsecured	-	No	0.00%	-	-	1,104,000.00	0.00	I.A. no. 4260 of 2023, filed before Honble NCLT, Mumbai matter pending for hearing.
15	Kapil Agrawal	11-06-23	368,000.00	0.00	Unsecured	-	No	0.00%	-	-	368,000.00	0.00	
16	Atulbhai R Kothia	09-06-23	581,440.00	0.00	Unsecured	-	No	0.00%	-	-	581,440.00	0.00	
17	Meena P sharma	26-06-23	3,644,800.00	0.00	Unsecured	-	No	0.00%	-	-	3,644,800.00	0.00	I.A. no. 4316 of 2023, filed before Honble NCLT, Mumbai matter pending for hearing.
18	Dhanlaxmi textiles brajesh shah	11-06-23	4,784,000.00	0.00	Unsecured	-	No	0.00%	-	-	4,784,000.00	0.00	
19	Shobhadevi Jajoo	01-07-23	918,000.00	0.00	Unsecured	-	No	0.00%	-	-	918,000.00	0.00	
20	Ramkishor Jajoo	01-07-23	499,000.00	0.00	Unsecured	-	No	0.00%	-	-	499,000.00	0.00	
21	Ghanshyambhai lodaliya	06-07-23	300,000.00	0.00	Unsecured	-	No	0.00%	-	-	300,000.00	0.00	
22	Arvod Bhai Jain	06-07-23	300,000.00	0.00	Unsecured	-	No	0.00%	-	-	300,000.00	0.00	
23	Vipul Bhatukbhai Bhuva	17-07-23	1,763,974.00	500,000.00	Unsecured	-	No	2.07%	-	-	12,672.00	1,251,302.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
24	Aarti Maheshbhai Viradiya	17-07-23	3,346,190.00	900,000.00	Unsecured	-	No	3.73%	-	-	27,485.00	2,418,705.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
25	Nikita Sandipbhai Boghra	17-07-23	6,294,190.00	1,675,000.00	Unsecured	-	No	6.94%	-	-	50,700.00	4,568,490.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023,the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.

26	Manish Dhirubhai Viradiya	17-07-23	3,346,190.00	900,000.00	Unsecured	-	No	3.73%	-	-	29,245.00	2,416,945.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
27	Rina Vipulbhai Bhuvra	17-07-23	3,342,391.00	900,000.00	Unsecured	-	No	3.73%	-	-	25,446.00	2,416,945.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
28	Shivam Creation	17-07-23	4,554,445.00	900,000.00	Unsecured	-	No	3.73%	-	-	1,237,500.00	2,416,945.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
29	Naynaben Bharatbhai Shekhaliya	05-05-23	5,139,747.00	1,246,200.00	Unsecured	-	No	5.16%	-	-	146,150.00	3,747,397.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
30	Vishal Ghanshyambhai Kachhadiya	18-07-23	3,300,832.00	853,500.00	Unsecured	-	No	3.54%	-	-	0.00	2,447,332.00	Pursuant to the order of Hon'ble NCLT dated 17.07.2023 in IA 2924/2023, the bench has directed to restrict the voting rights of such lenders, to the extent of the amount recorded in the books of accounts. The admissibility of interest on such loans shall be decided after receipt of information from the incumbent RP. Hence, the balance amount is kept as claim under verification.
31	Mr. Abhishek Sharma and Mrs. Suman Shreeman Sharma	08-08-23	2,700,095.34	0.00	unsecured	NA	No	0.00%	-	-	0.00	2,700,095.34	Claim being received beyond the period of 90 days, but before issue of RFRP. The RP is evaluating the decision to be taken upon these claims in accordance with the recent amended provisions and documentation received., I.A. no. 3998 of 2023 filed before Honble NCLT, Mumbai matter pending for hearing.
Total			111,774,131.34	19,565,700.00				81.09%			23,208,312.00	69,000,119.34	